

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 357/TT/2024

Subject : Petition for truing up of the transmission tariff for the 2019-24 period and the determination of transmission tariff for the 2024-29 period for combined asset under System Strengthening Scheme-V in Southern Region.

Date of Hearing : **5.11.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) and 13 Others

Parties Present : Shri A. Naresh Kumar, PGCIL

Record of Proceedings

The instant Petition has been filed for the truing up of the transmission tariff for the 2019-24 period and the determination of transmission tariff for the 2024-29 period for combined asset comprising Asset- (a) 80 MVAR bus reactor along with Nellore 400 kV bay extension; Asset (b) : 315 MVA ICT with Cuddapah 400 kV bay extension; Asset- (c): 315 MVA ICT with Gooty Extension and IInd 3X167 MVA auto transformer at Kolar and switching arrangement for reactor at Somanahalli; Asset (d) : 315 MVA ICT with Gazuwaka Sub-station bay extension; Asset (e) 315 MVA ICT with Munirabad Sub-station bay extension and Asset (f) 315 MVA ICT with Khammam Sub-station bay extension under System Strengthening Scheme-V in Southern Region.

2. None was present on behalf of the Respondents despite notice.
3. After hearing the Petitioner's representative, the Commission directed as under:
 - a) The Respondents to file their respective replies, if any, within two weeks with a copy to the Petitioner, who may file its rejoinder within a week thereafter; and
 - b) The Petitioner to submit on an affidavit within a week a copy of the compendium and other necessary documents, if any, in support of the rate of interest on various loans taken concerning the combined asset for the 2019-24 tariff period.



4. Subject to the above, the Commission reserved the order in the matter.

By order of the Commission

**sd/-
(T. D. Pant)
Joint Chief (Law)**

